

Manav Adhikar Bhawan,
"C" Block, GPO Complex,
INA, New Delhi – 110023

Dated, the 23rd September, 2026.

EMPANELMENT OF CONSULTANTS (PROCEEDINGS) FOR PREPARATION OF DRAFT
PROCEEDINGS IN THE NATIONAL HUMAN RIGHTS COMMISSION

The National Human Rights Commission propose to draw a panel of Consultants (Proceedings) for assisting the Commission in preparing the draft proceedings.

2. The empanelment of Consultants (Proceedings) will be governed by the following general terms & conditions:-

I.) Nature of engagement – The engagement is not on regular basis against any post, but is an empanelment for short durations on need basis for which the Consultants shall be paid on piece meal rate basis as mentioned above. The empanelment is purely on need basis for the period of short durations.

II.) Eligibility Criteria –

- i.) Retired Judicial Officers, OR
- ii.) Practicing Advocates with at least 2 years experience in Supreme Court/ High Courts.

III.) Remuneration—Payment will be made @ Rs.500/- per proceeding prepared, subject to a maximum ceiling of 200 proceedings per month.

IV.) Job location—The office of National Human Rights Commission at Manav Adhikar Bhawan, C-Block, GPO Complex, INA, New Delhi-110023.

V.) Age and Duration of Engagement—The applicant **should not be more than 65 years of age** on the last date of submission of application. The Consultant shall initially be engaged for a period of two years. Continuation of empanelment is subject to his/ her satisfactory performance.

VI.) Selection Process –

- i.) The applications will be scrutinised by the Commission and candidates shortlisted on the basis of their qualifications and experience will be called for an interview.

ii.) Details of short listed candidates and date of interview for selection for empanelment shall be displayed in the website of the Commission www.nhrc.nic.in

iii.) The date, time and venue of the interview will also be communicated to the shortlisted candidates through email at the email address provided by them in their applications.

iv.) The applicants will have to make their own arrangements to reach the place of interview.

v.) No TA/ DA will be paid by the Commission to the applicants for attending the interview.

vi.) The final selection will be based on their performance at the time of interview.

vii.) The decision of the Commission regarding selection of candidate, will be final.

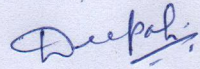
VII.) Nature of engagement - The selected candidates shall have no right to claim permanent employment or engagement with the National Human Rights Commission. The empanelment of a candidate may be cancelled at any time, at the discretion of the Competent Authority, without assigning any reason and without prior notice.

3. Eligible and interested candidates may directly or by post, submit their applications in the prescribed proforma, addressed to The Under Secretary (Estt.), National Human Rights Commission, Manav Adhikar Bhawan, C-Block, GPO Complex, INA, New Delhi-110023 within 15 days from the date of publication of the Advertisement in the newspaper.

4. Application received incomplete, not in the prescribed proforma, without the requisite supporting documents regarding experience of working in the Supreme Court/ High Courts or after the prescribed last date shall be summarily rejected. Mere attendance at the interview shall not confer any right upon the candidate for empanelment or engagement as Consultant (Proceeding) in the Commission.

5. No TA/DA shall be paid for attending the Interview.

Encls. : Proforma


(Deepali Shahi)
Under Secretary (Estt.)

FORMAT OF APPLICATION
FOR EMPANELMENT AS CONSULTANT (PROCEEDINGS)
IN THE NATIONAL HUMAN RIGHTS COMMISSION

	Paste your recent passport size photograph
Name	
Date of Birth / Present Age	
Present Address	
Mobile No. and email Id	
Educational qualifications	
Professional qualifications, if any	
Registration No. with Bar Council (Supreme Court / High Courts) (Supporting documents must be attached)	
Working experience in Supreme Court / High Courts (Supporting documents must be attached)	
Whether having knowledge of operating of computer	
Any other information	

(Separate sheets may be used where ever required)

I hereby declare that the information furnished by me in my application and supporting documents is true and correct to the best of my knowledge and belief and that I have not concealed or suppressed any material fact affecting my eligibility for empanelment as Consultant (Proceeding) in NHRC.

2. I have carefully read the notice/ advertisement and understand that my qualifications, experience, eligibility and supporting documents shall be subject to scrutiny by the Selection Committee. I further understand that, if any information or document furnished by me is found to be false, incorrect, misleading or if any material fact has been suppressed, my candidature/ empanelment shall be liable to be cancelled at any stage.

Date

(Signature with name)